

ITEM NO.30

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5631/2024

HUKUM SINGH

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 29-01-2025 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Jyoti Verma, Adv.
Mr. Navneet Gupta, Adv.
Mr. Abhishek Atrey, AOR

For Respondent(s) :

Mr. Sarvesh Singh Baghel, AOR
Ms. Shweta Yadav, Adv.

Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1, 2, 4 and 5 have filed counter affidavit.

Respondent no.3 is duly represented. Counter affidavit, if
any, be filed within four weeks.

Await photocopy of original records of High Court and Trial
Court. Issue reminder.

List again on 03.03.2025.

SUJATA SINGH
Registrar

HJ